

INTERNSHIP OPPORTUNITIES

The Appellate Tribunal for Electricity (A.T.E) has decided that the ATE will offer internships for the year 2015 in the disciplines of law & judiciary.

Interns will be expected to follow the proceedings of the Court, provide research inputs, and undertake other tasks that may be assigned to them. Internships at the ATE will provide students with an opportunity to expand their knowledge in the power sector, petroleum and energy conservation sectors and to understand the present regulatory framework. They will also benefit from an understanding of the working of the ATE, its procedures and dispute resolution mechanism, especially in regard to creating consumer awareness in these sectors.

Applications will have to be forwarded through the Registrar/ Director/ Head of the Institute. Only students who are enrolled on a full-time basis, in an integrated 5 year integrated law course (Students of 3rd Year onward) / 3 year law course as prescribed by Bar Council of India at an accredited institution / 4 year full time course at Premier National College / Law Universities are interested in gaining knowledge in the above said sectors with particular reference to regulatory framework and adjudicatory mechanism, are eligible to apply. The Law students must have passed 12th standard with subjects, physics, chemistry and mathematics/Computer science.

The maximum duration permitted for an Internship is six weeks. The acceptance of an Internship Application is at the absolute discretion of the ATE and is based on its internal procedures. No stipend or any other allowance will be provided to interns. Further, the interns will have to make their own arrangement for accommodation. Candidates are advised that their applications should reach the Tribunal at least one month in advance before they propose to undertake the internship.

Applicants are advised to equip themselves with basic understanding of the various laws and regulations governing this sector which have been posted on the ATE website (www.Aptel.govt.in) . The inputs and assistance of interns at the ATE is given due recognition and a certificate will be issued at the end of the internship by the ATE.

APPELLATE FOR TRIBUNAL FOR ELECTRICITY
NEW DELHI

INTERNSHIP APPLICATION

1. Name:
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2. Name of the College / University with complete address of the Institute:
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3. Course:
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4. Specialization if any:
5. Year of study of the applicant:
6. Term of internship*: From.....To.....
7. CGPA (kindly mark the scale over which it is calculated at your Institute):/.....
8. Percentage of marks obtained class XII / equivalent examination:
9. Percentage of marks obtained class X / equivalent examination:

*Note: The maximum duration permitted for an internship is six weeks.

10. Details of documents attached:

(a) Date of Letter from the Registrar / Director / Head of Institute

Submitted along with the application:

(b) CV: (whether attached) Yes/No:

(c) Any additional information: (This column is not mandatory. However, if enclosed in a separate sheet kindly mention here).

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11. Two Passport size photographs (one to affixed): (whether attached) Yes/ No:

12. Address of the Applicant:

(a) Postal Address:

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(b) E-mailAddress:

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(c) Phone Number: Code:No:

(d) Mobile:

Declaration: I do hereby declare that the particulars furnished above by me are correct to the best of my knowledge and belief.

Signature of the Candidate